

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 7493/2019

(Arising out of impugned final judgment and order dated 18-01-2018 in JA No. 5448/2007 passed by the High Court Of Judicature At Allahabad)

PANNALAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.145745/2019-CONDONATION OF DELAY IN FILING and IA No.145746/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 21-10-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Karri Venkata Reddy, Adv.
Mrs. S. Usha Reddy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 15.11.2019.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER